

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2836
ANSWERED ON:01.08.2002
DEMANDS OF STATION MASTERS ASSOCIATION
NARESH KUMAR PUGLIA

Will the Minister of RAILWAYS be pleased to state:

- (a) Whether the All India Station Masters Association, New Delhi had threatened to go on strike from 00.00 hrs. of July 18, 2002 for 48 hours by stopping all trains at all stations for a minute;
- (b) if so, the details thereof and the demands of the railway station masters; and
- (c) the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BANDARU DATTATRAYA)

(a): Yes, Sir.

(b): A statement is attached.

(c): All the demands of the Station Masters have been thoroughly examined by the Ministry of Railways, but the same have been found to be either un-justified or not feasible for acceptance. The detailed reasons in this regard, underlying each of the demands, have been repeatedly explained by the Ministry of Railways during conciliation proceedings held by the Regional Labour Commissioner (Central), New Delhi on 04th and 05th April 2002 and again on 11th June 2002 and through a letter issued on 03rd July 2002. The Regional Labour Commissioner (Central) also duly conveyed the reasoned stand of Ministry of Railways, on the demands, to the representatives of All India Station Masters' Association.

STATEMENT REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 2836 BY SHRI NARESH PUGLIA ANSWERED IN LOK SABHA ON 01-08-2002 REGARDING DEMANDS OF STATION MASTERS ASSOCIATION.

(b): The strike proposed by the All India Station Masters' Association on 18-07-2002 for 48 hours had been stayed by the Hon'ble High Court, Madras, ad interim on 15-07-2002 in response to a Miscellaneous Writ Petition No. 25098 of 2002 filed by one Dr. S.D. Rajadevan. As regards the demands of the railway station masters, the same are as under :

- Item 1 : Vacation of victimisation.
- Item 2 : Supervisor to be placed above the supervised.
- Item 3 : Uniform Allowance.
- Item 4 : Payment of NHA & NDA in terms of OTA.
- Item 5 : (A) Essentially Intermittent classification should be abolished in the case of open line staff.

(B) the working hours be reduced to 40 hours a week in the case of continuous workers and 30 hours a week in the case of intensive workers.

- Item 6 : Train Superintendents Posts shall be exclusively reserved for Station Masters.
- Item 7 : Draft uniform avenue of promotions free from lateral entry at any level by direct recruits.
- Item 8 : Scrap selection for Grade to Grade promotions.
- Item 9 : Station Masters also be headquartered only at Junction, major and important Stations as in the case of other categories.
- Item 10 : Statutory Bonus in addition to the present PLB continued as `incentive bonus`.
- Item 11 : To check attributing human errors as reason in the case of accidents resulting due to system failure.

